[Mr. Chairman]

think we can proceed to the other part.

SHRI BHUPESH GUPTA: What is the ruling?

MR. CHAIRMAN: The ruling is that if there is a policy statement the Minister should not make it outside the House.

SHRI BHUPESH GUPTA: And those who have made statements outside the House should tender an unqualified apology to the House,

MR. CHAIRMAN: That we will see later on. As far as Mr. Advani's question is concerned, I have cautioned it before and I have cautioned it again today.

SHRI LAL K. ADVANI (Gujarat): I expect them to lay the papers on the Table of the House so that, the announcement having been made outside the House, the House can have an occasion to discuss it.

MR. CHAIRMAN: The hon. Prime Minister will probably see to it that this is laid on the Table of the House. Now, as regards the discussion, I would request the hon. Members to go on very punctually with the discussion on the Railway Budget. Unfortunately, in the press, not much note was taken of the discussions in this House, probably because the other Budget which was of a very rosy character took away all the space. But I hope the Members' suggestions on the Railway Budget will find adequate representation in the newspapers.

SHRI BHUPESH GUPTA: Sir, you are not quite right. Shri Kamlapati Tripathi's photograph has been displayed very well, along with the freight and fare changes.

MR. CHAIRMAN: That is the usual thing. We will now go on to the Calling Attention. (*Interruptions*). I hope that the Calling Attention and the special mentions will be finished before the lunch time so that after the lunch the important discussion on the Railway Budget will continue.

SHRI BHUPESH GUPTA: Sir during my absence I wrota to you on a privilege issue. I do not wish to press it. You have sent me a letter. I regret) Sir, you have not cared to hear what I wanted to say- It relates to the subject of making of a policy statement outside by the Minister. This was the matter I brought to the notice of the House through you. Unfortunately I was not present.

MR. CHAIRMAN: Unfortunately you were not available. I will discuss it with you later

SHRI PILOO MODY: Sir, I would like you to stay longer in the House every day.

MR. CHAIRMAN: So that I hear you?

SHRI PILOO MODY: That is right. Leaving every day at 12-00 is rather suspicious.

MR. CHAIRMAN: I have taken this step for a few days. Then I will be getting inured to the House and will be able to take a larger dose.

## CALLING ATTENTION TO A MAT-TER OF URGENT PUBLIC IMPORTANCE

Proposed strike by Handloom workers of Kerala to protest against the exorbitant increase in the prices of all counts of hank yarn resulting in large scale unemployment in the Handloom Industry.

The Vice-Chairman (Shri R. R. Morarka) in the Chair

SHRI K. CHATHUNNI MASTER (Kerala): Sir, I call the attention of the Minister of Commerce to the proposed strike by handloom workers of Kerala from June 30, 1980, to protest against the exorbitant increase in the prices of all counts of hank yarns resulting in large scale unemployment in the handloom industry.

It is one of the traditional major industries in Kerala. Over 5 lakh handloom workers of Kerala who are covered under the central trade unions of the INTUC and the CITU... (Interruption).

THE VICE-CHAIRMAN (SHRI R. R. MORARKA): Order please. Let the hon. Minister make a statement on the Calling Attention

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): Mr. Vice-Chairman, Sir, the Government have received a letter dated 30th May, 1980 addressed to the Prime Minister from the Kerala Stats Handloom Joint Action Council, Trivandrum stating that in the event of Government, of India failing to concede to the following two requests, the workers would strike work on 30th June, 1980 and picket all Central Government offices:—

- (i) Cotton hank yarn should be made available to the handloom industry at the rates prevalent in October, 1973; £.nd
- (ii) Uniform minimum wages should be introduced for handloom workers throughout the country.

The prices of yarn have been rising since the later part of 1978. The price ruling at present is, on an average 25 per cent higher than those ruling in October, 1978. During this period, there has also been an increase in costs of production especially on wages and fuel. The situation has been further aggravated by the severe power cuts imposed in some States. However, from April, 1980 there has been some stabilisation in the prices. With relaxation of power cuts expected in July, the prices of yarn are likely to come down. Government are keeping a close watch on the situation, and have been taking necessary steps to ensure the availability of yarn for the handloom industry. Arrangements have been made with the Indian Cotton Mills Federation to make available 23,000 bales every month in hank form at ex-mill rates to State Handloom Corporations and Apex Societies for further distribution to the weavers and their associations.

Regarding fixation of uniform minimum wages for the whole country, such minimum wages are determined at the State level taking into account the local conditions obatining in different areas. It would not be feasible to have such a uniform wage fixed for the country in a decentralised industry like handloom

SHRI K. CHATHUNNI MASTER: Mr. Vice-Chairman, Sir, over five lakh handloom workers, organised under the central trade unions INTUC, CITU, AITUC, UTUC and HMS, have decided to go on strike from the 30th of this month and to picket the Central Government offices where the handloom industries are concentrated. The main question is the exorbitant rise in the prices of all kinds of hank yarn. The handloom industry of Kerala cannot bear the burden of this price rise. So, unemployment is there among the hand-loom workers in a rampant way. So the workers are compelled to go on strike and for direct action. Sir, there was a joint delegation from Kerala, representing all the workers' unions and handloom workers of the State's central co-operative society and the Handloom Development Corporation. They demanded that a special rebate be allowed for the handloom goods sold by the handloom primary weavers' co-operative societies and the Kerala Handloom Development Corporation because handloom products worth at least Rs. 10 crores have accumulated. And, Sir, in Kerala the "Onam" festival is coming. "Onam" is the biggest national festival of Kerala. It will come in August. Their demand is that at least a rebate of 20 per cent should be paid by the Central Government. And another demand is that yarn should be made available for the handlooms in the State at the rate which prevailed before the month of October, 197R. The iomt delegation had requested the Government to take urgent steps to make yarn available at the rate

## [Shri K. Chathuni Master]

which prevailed before October, 1978. But) to their disappointment, no effective steps have been taken by the Central Government so far. I hope the hon. Minister knows that this is not a question of the Kerala handloom industries alone. This is a national question. So, reducing the price rise, selling of the accumulated handloom stocks and giving of a sufficient rebate for it, these are the questions on which I want clarification and a proper reply.

SHRI PRANAB MUKHERJEE; Sir, the hon. Member has raised certain issues in connection with the demands of the handloom weavers in Kerala. In regard to the first point, I am happy to inform the hon. Member that we have already decided that a 20 per cent rebate will be made available to the handloom goods, and it is for the State Government to determine the period. He has indicated a particular festival season. At that time this 20 per cent rebate will be made available. It is for the State Government to decide the period. It will be operating for a period of 30 days. So they have to determine the period during which it will be operative.

In regard to the prices, I share the concern of the hon. Member that prices have gone high since October 1978, and the 'figures which I have with me clearly indicate that from October, 1978, in all kinds of counts there is an upward trend so far as prices are concerned. A little improving situation is there from April to June. There has been a marginal declining trend in various counts. I can quote some figures. So far as 10s is concerned, in March 1980 it was Rs. 66; April 1980—Rs. 66; June 1980, in the first week, it has come down to Rs. 63. That is the minimum. The Maximum is Rs. 68. So from 10 counts to 60 counts there is a little declining trend so far as prices are concerned. But I do agree with the Honourable Member that it is rot much, and we should try to see

The honourable Member best can be done. of the fact that there are two is aware aspects to the problem: the first is availability and the second is availability at reasonable prices. So far as availability is concerned, it has been ensured that they will get their requirements. So far as prices are concerned, the earlier Government devised a certain formulation but that formulation ultimately did not work. The voluntary prices under roll-back scheme after September 1979 did not work. We are trying to see what mechanism could be evolved through which we can provide that yarn to the handloom sector at a reasonable price. In regard to accumulation of stocks that the honourable Member has mentioned, the problem with regard to Kerala units is because of the peculiar situation mainly prevailing there, because wages and other facilities given to the workers there are more compared to those of the handloom weavers in other areas, that is why we said the of India has not much to do. Government because still handloom sector is a big unor-Only 35 per cent of the ganised sector. handloom sector is covered either by cooperatives or by State-managed corporations. Therefore, it is not possible for us to indicate whether we can have a uniform wage rate for weavers throughout the country. The views of the various State Governments have to be taken into consideration. Here there is interesting thing which perhaps the honourable Member is aware of. I would only request the honourable Member impress upon his own State Government, even the State-owned spinning mills are not providing varn at the price level of October 1978 because it varies from mill to mill. That is why mainly the problem is arising. Most of these supplies are made from Coimbatore area where there is a drastic powercut. As a result availability is not there. Therefore so far as these problems are concerned, we are trying to sort out things. One point is I have ensured that availability is there. In regard to prices.

Strike by Handloom

Workers, Kerala

to what extent we can reduce them, we are exploring the possibility.

SHRI A. G. KULKARNI (Maharashtra): Sir, my friend from Kerala has limited himself to ad hoc arrangements to get yarn, but the malady is deeper. It is not making yarn available at a cheaper price but producing more. Before asking for some clarifications from the Minister I would advise my friend from Kerala, our colleagues have no faith in cooperatives, that is difficulty of cooperative organisations. Whether in Kerala or West Bengal the State isnot interested to organise cooperatives like Maharashtra, Gujarat, Karnataka or UP and so are not going ahead with co-operativisation massively. The States are not going ahead with cooperativi-sation even to organise spinning mills for supply of inputs to the handloom sector. The Minister said quite correctly, cooperative spinning mill in Kerala is languishing. No funds are available for expansion. Leaving aside this aspect it is for the Minister to advise Kerala Government that it is a much deeper problem, and for this purpose in the larger interests of the handloom industry, sympathetic and helpful attitudes are to be developed to create more facilities to produce yarn by the Government at the State level. The Central Government can also help. But my request to the Commerce Minister is this he should also not take an ad hoc attitude towards the basic problem raised by me in creating infrastructure to produce more yarn. He is aware that the yarn that is available from all the sources, composite mills, spinning mills, cooperative sector, and so on, is totally inadequate for the consumption of the installed capacity of the active handloomr, working, as also the powerlooms working in this country. Now, for the last two or three vears-I do not want to blame my friends on the left side for the inaction-there was no policy to encourage establishment of cooperative spipning mills and cooperativi-sation of decentralise textile Industry. This Government has come to rule for

five years. I would, therefore, request the Minister *to* draw up a long-term strategy. In this connection I would like to bring to his notice some problems.

When Debi Babu was Commerce Minister, as President of a co-operative organisation I requested him to allocate some funds from his Ministry to the National Cooperative Development Corporation to enable them to participate in the equity of the hand-loom cooperative spinning mills. He was very kind and the Prime Minister also took note of it because this programme was a part of her 20 point programme. But the provision made in the present Commerce Ministry's budget or the previous Industry Ministry's budget to totally inadequate. A much larger provision has to be made, if you really want to attack chronic shortage of availability of inputs. You have said that yarn is available. The problem is basically availability of more and adequate yarn particularly through co-operatives whereby the price mechanism can be managed at the State and Central levels. In Uttar Pradesh, Maharashtra, Gujarat and Karnataka there is also power loom production in the cooperative and decentralised small sector. Mr. Yadav will bring this out. There also the yarn availability is very poor. There will be large-scale unemployment if more is not produced. I am not casting any aspersion, but unfortunately the Janata Government took a very narrow Their Industry Ministry which controlled textiles did not provide funds to powerlooms and announced a defective textile policy. Now you are controlling textiles, Mr Minister. Your priorities should be (1) handloom, (2> cotton growers, and (3 powerloom. There is paramount need of some token provision has to be made for powerloom so that the State Government can be enthused. The NCDC hao informed that textile policy has taken no cognisance of powerlooms and no funds are earmarked by controlling departments. This is the very crux of the problem. There are 32

[Shri A. G. Kulkarni] co-operative spinning mills registered ,*n* the whole country. They have no xunds as NCDC has very meagre allocation from central Ministry. Hand-loom may get some funds; cotton growers may get some funds, but powerlooms are not getting funds. The Minister must apply his mind to this national problem for reasons mentioned above. It is not merely a problem in Uttar Pradesh or Maharashtra or Karnataka. At least some token provision should be made to the National Cooperative Development Corporation because the Industry or Commerce Ministry with the concurrence of the Planning Commission is charged with the responsibility of promotion of cooperative spinning mills for decentralised textile sector which comprises of handlooms and powerlooms.

I also want to bring to the notice of the Minister that due to the power cut to the extent of 60 per cent in Tamil Nadu and 45 per cent power cut in Maharashtra; in Kerala there is no much power cut this season because of their hydel power projects the cost price has gone up because of the increase in conversion cost. For that we are pleading with the Industry Ministry to allow us to purchase imported diesel generating sets. Customs duty should be withdrawn because these cooperatives are social organisations and cannot afford. I think the Minister will apply his mind and take a decision on this.

I am very grateful to my colleague from Kerala for bringing forward this Calling Attention. Infact this problem was very much agitating my mind and I wag wondering how to bring this to the notice of the Minister. There are only two problems. One is that a long-term view has to be taken in regard to availability of more inputs like yarn. The price will take care of itself then. The problem is that my leftist friends have no faith in cooperatives. In the State of Bengal there is just 0ne dilapidated cooperative mill. I do not remember

its name, might be Kalyani. This is a State subject, cooperatives are on concurrent list, the centre can only advise and persuade. The National Cooperative Development Corporation 0fentrusted responsibility creating more infrastructure for handloom and powerloom and cotton growers, and so State has to take initiative. I would request the honourable Minister to call a meeting of the co-operative central organisation i.e. All India Federation of Cooperative Spinning Mills and others interested. With your help and with your sympathy and with adefunds the infrastructural kuate orga nisation can be created. Sir, I would also like to draw his attention to one with more aspect. This organisation, the help of the National Co-opera tive Development Corporation and with help the of the Planning Commission and with the help of his Ministry has submitted 500 crores to the World plan for Rs. Bank for establishing new co-operative spinning mills marketing and proces sing cooperatives for the handloom Sir, I would, congratulate the sector. Finance Minister that he is funding as per new budget Handloom Develop in ment Corporation. I think the Indira Gandhi Government, earlier Handloom Development Commissioner was appointed. Now, this is a fur ther step and this is a logical step and Go ahead with it and a right step. move also the World Bank to grant cheap loan which have already assured consider favourably interin Ministerial meetings or at meetings with the Government. I would now request you to call a meeting of the officers of the All-India Federation. your Ministry, the National Co-opera tive Development Corporation and the State Directors of Handlooms and ancing institutions. I would requait you to evolve a strategy for a rational deve'qpment of this sector. This is going to sustain a large amount of em So, it is better to do this plovment than to invest in the composite mills. I have done, Sir. But I would request tho Minister to be more sympathetic to my request and I also thank my friends from Kerala who have raised

this question. This is a very important question and this is a question of national importance.

SHRI K. K. MADHAVAN (Kerala); Sir, I want to submit one thing. I think he can give his reply at his convenience. But...

THE VICE-CHAIRMAN (SHRI R. R. MORARKA): Mr. Madhavan, we have to follow some procedure here. Your name is not there in the list. But, if you want to make any submission, I am prepared to accommodate you at the end. But before that I have to call so many other speakers. Kindly wait for your chance.

SHRI PRANAB MUKHERJEE: Sir, I am grateful to the honourable Member, Shri Kulkarni, for giving many suggestions. I agree with him that it is not merely a question of the employees, but it is also a question of availability and we cannot have some ad hoc measures only. Through some sort of ad hoc measures we can get over a temporary crisis. But, ultimately, we must ensure that an adequate quantum is supplied to the weavers and for that we must have a programme of expansion of the spinning capacity of the mills in the country. Unless we do it, definitely there will be a shortfall and it would not be in a position to meet the growing demands from the handloom sector, powerloom sector and the various other sectors. Sir. in fact. Mr. Kulkarni has suggested various measures which we should take to overcome the crisis and I have already decided, and he has also suggested while making his observations, that we should have a meeting with the representatives of the various organisations including the State Governments to see to what extent we can bring this unorganised sector of weavers within the purview of the co-operative sector. In certain States, the co-operative movement is powerful and it has been possible for us to bring many of them within the umbrella of co-operatives. But, in many other areas, the co-operative movement is weak and, as a result of this, and also because they are unorganised, it has not been possible for

us to make the benefits reach them. For want of necessary infrastructure, it has not been possible to make the benefits reach those people. For instance, as I have mentioned, taking into account the highly organised cooperative sector in Maharashtra, Gujarat and in certain other States, I can say that about 25 per cent of the weavers are covered by the cooperative sector. Notionally they are covered. But actually the society is not in a position to provide assistance in whatever way they want. For instance, even if take a decision that the mills will give at 'X' ex-mill rate to the organisations for distribution, there is no adequate machinery to take the yarn to the weavers. Therefore, it is utmost necessary to bring them within some sort of an organisation or the co-operative movement. Co-operatives are the only and the best answer and it has already been decided upon. So, we are having a meeting of the various agencies connected with this problem and we will find a solution for this.

With regard to expansion of the capacity, Sir, we have already initiated certain steps and it would be possible for me to indicate the Government's policy so far as the expansion of the capacity in the various textile sectors is concerned.

With regard to the allocation of funds, Sir, we shall have to see to what extent we can do it. We have the National Handloom Development Corporation and we have made certain token allocations and it was announced by the Finance Minister in his speech, in his Budget speech. But, as Mr. Kulkarni has very correctly pointed out, it is a logical step forward from the Handloom Commissioner for this Corporation to take care of the problems of handloom weavers in their entirety.

Similarly, in regard to the other sec tors, as Mr. Kulkarni has mentioned about the powerloom sector, I do feel that they also deserve some attention and we shall have to do something, because, after all, it is existing. One thing we shall have to keep in mind, and that is whatever capacity has been

utilisation of it.

Written Answers

I will definitely look into the suggestion Mr. Kulkarni has made in that matter.

conclusion would be to have optimum

So far as this problem is concerned, as the Calling Attention was strictly connected with the Kerala problems, I could not spell out the details in regard to the policy matters in this important sector. But as and when the time comes, definitely I myself will come forward with a statement indicating the policy.

SHRI A. G. KULKARNI: Only one point. Perhaps the Minister may not have heard what I said. Along with the constraint of funds, there is another constraint. The indigenous textile machinery manufacturers have been giving very delayed periods, thereby necessitating import. For that purpose there is an inter-ministerial group in the Ministries of Commerce and Industry in regard to liberalised and subsidised imports for the NTC and co-operatives. I hope, in the meeting the Minister is going to have, this aspect also would be gone into. If I remember rightly, there is one Additional Secretary of Industry; I do not want to mention his name. A small \nter-ministerial committee was for-msd, because the textile machinery manufacturers in this country are giving delayed periods, for liberalised imports. But the customs duty is coming in the way That question should also be considered.

SHRI PRANAB MUKHERJEE: I shall take it up with the Finance Minister.

श्री शिव चन्द्र हा 'बिहार): मंत्री महोदय ने बहुत सी बातें साफ कीं। पन्होंने कहा कि 35 प्रतिशत की जो हैंडलूम प्रोडक्शन है, वह कोग्रापरेटिव के मातहत है ग्रांर बहुत सी इनके सामने दिक्कते भी हैं सबको कोग्रापरेटिव के ग्राधार पर लाने के लिए। राज्यों का ग्रपना हिसाब है। इनकी भी दिक्कतें हैं।

to Questions

मैं जानना चाहता हूं कि क्या इस बात पर आपको विश्वास नहीं है कि को आपरेटिय के मातहत जो हैं डलूम इण्डस्ट्री हैं, उनमें उत्पादन ज्यादा हुआ है बिनस्बत उनके जो का आपरेटिय में नहीं हैं, इनकी छातछ। या में नहीं हैं। यदि यह बात सही हैं तो क्या आप जो कहते हैं कि सबसे विचार करना होगा— लेकिन नेशनल पालिसी बनाने में तो कोई दिक्कत नहीं हो सकती। इंसको बनाने में आपको क्या दिक्कत होती है?

दूसरी बात, हैंड रूम वर्क्ज के जो मिनिमम वेजेज हैं, उनको स्टिक्टली एनफोसं, इंप्लिमेंट करने के लिए करा एक टाइम-बाउंड प्रोपाम रखेंगे ग्रीर कम से कम देखेंगे कि इनकी मिनिमम वेजेश--पहले तो हर स्टेट में वैरी करता है---उसको भी आप खत्म कर सकते हैं। ग्रापने कहा कि बात म् शिकल है युनिफर्म पालिसी बनाना । लेकिन मैं नहीं समझता कि कोई दिक्कत होगी। हर एवं में यनिफार्म पालिसी मिनिमम बेजेज के लिए आप कर सकते हैं और उसको स्टिक्टली इंप्लिमेंट करेंगे। यही मेरे दो-तीन सवाल हैं, को-ग्रापरेटिव के लिए नेंगनल पालिसी बनाने में क्या दिक्तत है ग्रीए उनकी मिनिमम वेजेज इंप्लिमेंट करने के लिए श्राप कौनसी मणीनरी बना रहे हैं ?

SHRI PRANAB MUKHERJEE: Sir, in the text \* my main reply, I have said that we have to take the views of the State Governments. After all, they have to implement it and it is

their subject. And I cannot impose a particular wage structure just upon their head without taking into account their resources position. Therefore, it 13 not possible for me to indicate whether we can just have it right now, but definitely we can throw this idea to the State Governmentg when we will have discussions with them, whether we can bring some of a uniformity in the wage structure.

In regard to the co-operatives, Sir, 1 do agree with the hon. Member that, as it is, it is not possible to bring 100 per cent weavers within the co-opera-tive sector. But at the same time we shall go on making our efforts to bring them more and more under certain organisational pattern. At the same time, Sir, certain other agencies and institutions should be there to reach the benefits of the various schemes so that they can get those advantages. And for that, we have suggested not merely the co-operatives but some apex bodies, and whether the State Governments can earmark certain specialised agencies to take care of the problems of the weavers. But the basic problem would be that since this is such a scattered and widely spread industry, there are certain agen-cieg unless concentrating on them, it would be difficult to reach the benefits to them,, and) it may be the supply of varn or providing them the necessary help for marketing their products or organising training for them. And we shall have to take into account all these aspects and there is no fundamental difference between the hon. Member's suggestion and our approach. The question is how we can put it into practice, and we are at it.

SHRI B. V. ABDULLA KOYA (Kerala): Sir, the handloom industry in Kerala could be divided into three sectors. One is of course the cooperative sector; another one is the private, organised sector under the factory system, and the third ig the individual weaver. All these three sector are at present undergoing very great hardship on account of the very high, prohibitive price of cotton hank 447 RS—6.

yarn and also the difference in wages in different States

Strike by Handloom

Workers, Kerala

First of all, I would like to submit that the yarn price, as has been mentioned earlier, has gone up in a very prohibitive manner. The hon. Minister has pointed out that since October, the rise in the price is only by 2b per cent. I am sorry, Sir, 1 cannot agree with him. The real price difference is more than 50 per cent. They say that in Tamil Nadu they have raised the prices of yarn because of scarcity of electricity during summer months. But this is not the case always. Summer in Madras will be for about three months. Barring one or two months, during all the other months, the prices have gone up very high in Tamil Nadu in the Coimbatore mill area. There is another difficulty. The cooperative or the National Textile people are prepared to give the yarn at a reduced price. But they say that because of competition in the market and the scarcity of yarn,, they have to increase the prices in comparison to the prices ruling in Bombay and othr>r markets.

Therefore, Sir, I want to submit that first of all the prices should be brought down. I do not know whether the price rise is due to power failure and all those things. If that is so, the Government will have to do something in the matter. 1 would rather suggest that for the handloom industry,, just to keep up this traditional industry, these prices have to be stabilised or even subsidised. That is one request Of mine.

Sir, another point is that the Government have always been thinking of the handloom industry under the cooperative sector only. I would say that in Kerala alone, more than half of the handloom industry is '-ind=r the private sector, either the private weavers or the organised sector under the factory system. Therefore, any help given to the handloom industry has to be given to the organised industry also, instead of confining it only to the co-operative sector. That is one thing.

I come from Calicut where before Independence there were about 52

IShri B. V. ABDULLA KOYA] organised very big handloom factories. Now, I am sorry to bring to the notice of the Minister that only four or five small factories are struggling for their very existence. That is because the organised sector has to pay the wages and provide the amenities to workers as laid down under the Factories A.ct or under the Insurance Act or the Provident Fund Act etc. but,, at the same time, they are not given any rebate or any other thing from the Govern-The Handloom Development Corporations throughout the country, I understand, are looking after only the cooperative sector. I would ask the Minister, "why should the Government give help to kill the industries in the organised and private sector in order to bring up the co-operative sector industries? I would say that one handloom industry in the co-operative sector in Kerala is not running satisfactorily. On the other hand, hand-loom industries in the organised sector are working very nicely and they deserve all the help and facilities being given to them. They are giving all the facilities to workers and benefits like provident fund and all other -ime.nties suggested by the Government are being given by them to workers.

Another trouble is that the quality of yarn has gone down very much. Formerly we used to say that the Harvey Mills and the Premier Mills used to produce the best yarn available in India. But unfortunately nowadays we find that most of the supplies are of bad quality. There is no control on the quality of yarn. That aspect also must be looked into.

Another matter is marketing, i do not think that this is the time to take up all these things. But still I would say that the Handloom Development Corporations both at the Centre and in the States should look into thene thingg and Try to improve the quality of yarn. Now the factory owners under the private sector are only looking after the introduction of new designs and other things. But from the Government side no help is given

to them. These things are to be looked into.

As far as wages are concerned, there should be uniformity in wages as far ag possible at least region wise or on a regional basis. Kerala is paying the highest wages but, at the same time-in the adjoining States like Tamil Nadu, Karnataka and other places the wages are very very low yet nobody is bothered about it. Therefore, migration of industries is taking place. I am bringing these matters to the notice of the Government and I would like to know what the Government is proposing to do in order to ease the situation.

SHRI PRANAB MUKHERJEE: hon. Member has given ceitain suggestions in regard to the organised sector in the handloom industry. When I emphasise on cooperatives, it does not mean that the other sectors are to be neglected and it is not the intention of the Government to kill one particular sector in order to encourage the other So, I feel that he should not have got this impression that the organised sector was being killed only to encourage the cooperative sector. He has himself Emitted the inherent difficulties in the organised handloom sector in Kerala. The wage structure and amenities given to workers are much more as compared to their counterparts in other States. As a result when the question of marketing position comes, you find the disadvantageous. So far as the question of uniformity, in the wage yattern is concerned, the same demand was raised by the Kerala, Government in regard to the cashew processing units in the absence of which there wgs migration from Kerala certain other adjoining areas. At best,, I can suggest to you that if you feel so much about it, you can take a decision in consultation with the Chief Ministers and local Governments in that region. But so far as we are concerned, it is not possible for us to direct any State Government to follow a particular pattern followed by another State which is Government. This is simply not possible for us to do. We can throw a suggestion to them.

Workers, Kerala I do feel it may have some effect on the price also.

Strike by Handloom

I do not think the hon. Member entioned any other point.

श्री रामेश्वर सिष्ठ (उत्तर प्रदेश) : उपन्माध्यक्ष भहादय, मंत्री जी ने कुछ ऐसा उत्तर दिया है वि जिस ने हम को द्विधः में डाल दिया है और सदन को म दिविधा में डाल दिया है। मैं उस इला से आया हं जहां पर हैंडलूम का काम हजारी वर्ष से होता रहा है । दौराणिक ग्रंथों में भी ग्राप को मिलेगा, काशी श्रीर वाराण सी दा जो इलका है भीर उस न साथ पूरा पूर्वीचल भाप ले ली जिए वहां हैं डल्म का काम होता था। उस का स्तर जो द्वाज थिरा हुआ है उस कः रेस्पाकि लिटी किस कः है। में समझता ह कि सरकार की जो नी वियो चली आ रही हैं पहले से, यह नीतियां ही उस के लिये दोषी हैं। क्वीर साह्य का नाम मंत्री जी को गालूम होगा। कबीर साहब भी एक कपड़ा बुनकर थे श्रीर उन क द्वारा बनाया हुआ कपड़ा जरूर कुछ लोगों ने पहना होगा। मैं कुछ सरकारी श्रांकड़े श्राप के सामने रखना चाहुंगा, लेकिन ५६ ले में अपनी कुछ खास खास बातें आप के सामने रखना चाहता हूं। जो पिछली जनता पार्टी की सरकार थी उस सरकार में भी भैने इस बात का स्ठाया था कि पूरे देश में भृषि क बाद अगर देखा जाय तो यह इस्त करवा का उद्योग ही दूसरे नम्बर पर है और इकि दर जितने लोग निभंद हैं उस के ब्राधे लोग इस उद्योग पर निर्भर करते हैं। सत्कारी आंकड़े कहते हैं कि अभी भी हमारे मुल्क में वरीब एक करोड़ लोग इस पर निर्भर करते हैं।

श्रीमन्, में मंत्री जी के दावत देता हं, में उनकी निमंत्रण देता हूं, पूर्वाचल

They can explore the possibility and see to what extent they can bring uniformity. But this is essentially a State subject and it would not be proper on the Part of the Government of India to direct any State Government to follow a pattern which was being pursued by another State Government. It is for you to decide. And I gave this suggestion to Kerala Chief Minister that if you feel so strongly, you can have a discussion with your counterparts in Karnataka and Tamil Nadu and in certain other neighbouring States so that you can svolve a uniform policy. So far as we are concerned, it would not be possible for us to issue any directives. That I want to make clear to the hon. Member. Whatever facilities are given to the handloom sector in any other part of the country, are being extended to Kerala also.

Calling Attention re.

In regard to the availability, quality and the price, I have already explained the position. So far as the quality is concerned, of course,, I do not have any readymade answer; I will have to check up as to why quality is going down and what are the reasons for it. But in regard to availability, it is the price which stands in the way. The figures which I gave for Kerala will indicate that their total requirement is 2,600 bales per moath and we are providing them 2,075 bales and there is a shortage of 400 or 500 bales. But even these 2,075 bales are not being lifted mainly because of the price. Therefore, 130 far as availability is concerned, it has been arranged but to reduce the price, we shall have to take certain other measures. I have already indicated in reply to a clarification to Mr. Kulkarni that I am shortly going to have a meeting with all concerned,, including the suppliers, the Indian Cotton Mills Manufacturers' Federation so that we can ensure to what extent we can reduce the price. and it is hoped—as is the trend—and I have already quoted the figures that from April onwards, there is a marginal decline,—the position may improve and If the production goes up.

## [श्री रामेश्वर सिंह]

से, बनारन में मैं बाइका निमंत्रण देता हं कि आप हमारे साथ चित्रये ग्रीर देखिये कि वहां की हालत क्या है। करघे बन्द होते चले जा रहे हैं। ग्रभी साज्य के हमारे जो साथी हैं उन लोगों ने भी इसका जिक्र किया कि जो करघे 15 साल; 20 साल पहले या ग्रंग्रेजों के जमाने में चलते थे, जहां 50-60 करघे चलते थे वहां पर आज 5-7 करघे चल रहे हैं। इतका मुख्य कारण क्या है ? दाम में जो बड़ोतरी दी जा रही है वह स्यायोचित न ों है। श्रीमन यह विषय इतना बिशाल है, इस पर भें चाहता हूं कि सदन क ई समय निश्चित करें ग्रीर इस परपूरी डिबेट हो क्यों के जिल्ली शाबादी इस देश के अन्दर हैंडलूम पर निर्भर करती है, जितने काडे की जरूरत है, जितना मिल तैयार करता है उसका आधा हैंड-खुन से तैयार होता है। यह सरकार **क**ं इंड:ट्रो को रिपोर्ट है। सरकारी श्रांकड़ों के द्वारा मात्रम होता है कि सरकार **क**ं जो नीतियां हैं बह ठीक नहीं हैं। मैं उसकः कडे भन्दों में नहीं कहना चाहता क्योंकि कड़े शब्दों में कहने से लोग बौखलाने लगते हैं पर इतना जरूर वहता हं कि ये नीतियां अद्रदिनितापूणं अर्थर इतनी कमजोर नीतियां हैं जिन्नकी वजह सेयह उद्योग मरता चला जा रहा है ।

श्रीमन् मंत्री जी ने कहा कि मैं इतनी गांठें सूत देने जी बात सोच रहा हूं। मैं ब्राएका बताऊं कि हमने देखा कि अभी 240 करोड़ मीटर कपड़ा बिदेगों में ऐनापोर्ट हो रहा है हैंडलूम का। हैंडलूम पर जो लोग काम करते हैं सरकार का इरादा है कि इसे 600 करोड़ मीटर तक ले जाने का उनका लक्ष्य है, ग्राज जब कि देवल 320 करोड़ मीटर करड़ा रहा है। तो

मंत्री जी से में ज्यादा विवाद न करके उ.क दावत दे रहा हं कि ऋष पूर्वीवल में चलकर देखें ध्योंकि ये बड़े स्ट्झी हए मंत्री हैं ये कोई ऐसी दमेटी बनायें जो देखे कि क्या कारण है कि जहां हजारों वर्षों से हैंडलुम उद्योग था वह उद्योग सि इड़ते सिकुड़ते कम होता चला गवा, धरातल में चला गवा। भे िटले साल जनता गवर्नेनेंट को एक कमेटी में साउथ में गया था। मैंने देखा कि वहां के लोगों ने इतनी मेहनत करके इस व्यवसाय को डेवलप किया है सो क्या कारग है कि हमारे पूर्वीवल के इलाके में जहां गरीबी क रेखा है नीचे लोग हैं, जहां गोबर से ग्रमाज के दारे निकालकर अपना भरण-गोषण करते हैं वहांगरीबी क़ी जो रेखा है वह सबसे सतही, सबसे निचली है। जो देश में गरीबी की रेख है उससे निचला पूर्वी उत्तर प्रदेश का हिस्सा है। पूर्वीत्तर प्रदेश 🖟 लोग घरवार छोड़ कर, करघे इंद करने वाहर भागते जा रहे हैं। कोई कलकता की पटरी पर चला जाता है। हमारे मंत्री जी जानते हैं कि पूर्वी उत्तर प्रदेश के लोग कलकत्ता की पटरियों पर जा कर सोते हैं।

THE VICE-CHAIRMAN (SHRI R. R. MORARKA): Kindly put your question. We have to finish this discussion before lunch.

श्री रामेश्वर सिह: भें के बल एकजाम्पल दे रहा हूं, भेंने पहले ही कहा है कि मैं ज्यादा समय इस पर नहीं लेना चाहता। भें बल दो तीन सुझाव देना चाहता हूं। भें चाहता हूं कि मंदी जी भेर इवानी करके भेरे मुझावों के नोट कर लें। एक मुझाव यह है कि सूत का पूर्वी उत्तर प्रदेश में आताती से पहुं तोने को व्यवस्था को जाए। दूतरी बात यह कहना चाहता हूं कि मंदी जी कई क आपरेटिय स्टोर या के ई सरकारी दुनान वहां पर ऐसी

खोलें जहां पर बुनकर जा कर ग्रासानी से सब को लेसकें।

उपसभाध्यक्ष महोदय, में अपना दर्द सुना रहा है। आप जानते हैं कि बंगलीर से सुत ग्राता है बनारस । क्रोई भी ऐसी टेन नहीं है, कोई भी ऐसा साधन नहीं है जो एक महीने से कम समय में उनके पास माल पहुंचा दे। बूक कराने के बाद उनको माल लेने में एक-एक महीना लग जाता है, वहां से बुक कराने के लिये या वहां से बनारत लाने क लिये । महीदे÷ महीने तक लोग इंतजार करते रहते हैं। मेरा यह सुझाव है कि आप कोई ऐसी द्तान खोलें, सरकारी द्तान खोलें, जहां से उनका शत मिल सके । मेरा अगला मुझाव यह है कि जो कपड़ा वहां तैयार होता है, मंत्री जी से में बहुत दर्द के साथ कह रहा हूं क्योंकि हम उस इलाके को देख रहे हैं। हम गरीवी में पैदा हुए हैं श्रीर गरीबी का हम जानते हैं उन बेचारे बनकरों की क्या हालत है यह हम अच्छी तरह से जानते हैं इसलिये वैवह कपड़ाकहां जाहर दें इसके लिये श्रापको इंतजाम करना ह**ेग**।।

THE VICE CHAIRMAN (Shri R. R. Morarka): Kindly put your Question. We have to finish this discussion before Lunch,

श्री रामेश्वर सिंह: उनकी जानकारी के लिये दे रहा हूं।

THE VICE CHAIRMAN R. R. Morarka): The Minister knows it. If you have got questions, please put them for clarification.

श्री रामस्वर सिंह : मंत्री जी को अञ्जीतरहमालू महोगाकि वहां केलोग रोज साड़ी तैयार करते हैं ग्रीर लेकर गलियों में घुमते हैं। इन साड़ियों को श्राइती लोग लेकर रख लेते हैं। वे जो उनको चैक काट कर दे देशे हैं स्रीर वे इस चैक को ग्रपने घर रख लेते हैं।

जो सुद पर काम करने वाले लेग है उनके पास वह चैंक 10-15 परसेंट पर गिरवी रख देते हैं ग्रीर उसके बदले में पैसाल लेसे हैं। मैं चाहंगा मंत्री जो क ई ऐसी व्यवस्था करें कि जो कपड़ा वेचने जाए उसका कपड़ा खरीद लिया जाए । 70 परसेंट पैसा या 50 परसेंट पैसा उसको देदिया जाए। इससे यह होगा कि जो बिचौलिये हैं ग्रीर बनकरों से योंही 10-20 परसेंट वसूल कर लेते हैं वह न हो सकेशा ग्रीर उससे बुनकरों को फायदा होगा । चौथी बात में यह कहनाचाहताहं कि क्या मंत्री जी पूर्वी-इत्तर प्रदेश में कोई ऐसाकारस्वाना स्थापित करवायेंगे जहां धृत तथार हो श्रौर वहां के लोगों को आसानी से सुत, उपलब्ध हो सके ग्रीर बम्बई, कलकत्ता दिल्ली ग्रौर बंगलीर पर उनको निर्भर न रहना पड़े। मैं चाहुंगा मंत्री जी कोई इस ढंग की व्यवस्था करें। उपसभाध्यक्ष महोदय, आप मुझको माफ वरेंगे में यह वताना चाहता हं कि हम लोग किदनें दुखी हैं, मन में कितना गुरसा है आप इसका अंदाजा स्वयं लगा सकते हैं। सारे देश की दौलत कलकत्ता, बम्बई, दिल्ली, बगलीर में है। ये प्रदेश हम क्को उजाड़ कर बने हैं। पूर्वी उत्तर प्रदेश के इलाके हिन्दुस्तान के सबसे गरीब श्रीर सबसे पिछड़े हुए हैं। जहां के लोगों ने ब्राजादी की लड़ाई में कोई कम खिदमत नहीं की है। इन शब्दों के साथ में मंत्री जी से पूनः कहता हूं कि वह हमारे यहां चल कर देखें। श्याम लाल जी से भी कहता हं कि वह उनको बनारस ले जाकर दिखाएं कि वहां की क्या हालद है वयोकि ग्राप भी सत्तापार्टी के लोग हैं।

SHRI PRANAB MUKHERJEE: SirP I am really grateful to the hon. Member for inviting me to those areas^ particularly to see the conditions. Invitation to Varanasi ig always attract.

## iShri Pranab Mukherjee]

fcive (Interruptions). Yes, Kashi and Viswanath also. But apart from that I am aware of the problems, particularly r in those areas. As I have mentioned earlier, the problems of hand-loom weavers are not limited to any particular area, like Kerala or some other State. More so, where t,hey are

not very organised, their c'fli-1 P.M. culties are more and we must

try to see to what extent we can help them.

The whole objective of setting up the National Handloom Development Corporation, which was announced yesterday by the Finance Minister in his Budget Speech, is to look into the problem in the larger perspective and to take corrective and remedial measures. But we find there are three major problems. The first problem is that of getting the necessary inputs, i'le raw materials. The second problem is that of marketing. And the third problem which Mr. Singh has very correctly pointed out ig the problem of adequate finances from the "nancial institutions. And this is a :>ard fact of ufe that in spite of the establishment of rural branches of the commercial banks or the Regional Rural Banks or the cooperative societies-even if we take all these institutions together-we have not been able to cover a substantial part of the rural credit. Still they have to depend on the traditional moneylenders and pay exorbitant rates. Therefore, we must builfe up certain agencies through which we can provide this package of assistance to the handloom weavers.

In regard to the establishment of the yarn spinning mills in the eastern Upr 1 do not know whether there is any specific proposal just at the moment, but definitely I shall look into it and examine it. I have already mentioned in reply to earlier questions that We must expand the capacities so that we can meet the de-mand,3 of the weavers. One need not emphasise the role and importance of the weaving section and the weavers in Indian economy, not

merely from the point of view of the old traditional heritage which we are having in this sector but from the point of view of its employment potentialities. Therefore, all efforts should be made to see that it becomes healthy and economically viable.

I can assure the hon. Member that whatever suggestions he has given, definitely we will look into them and if he wants t0 give any fresh suggestions for any particular project, we welcome him to do so. We will get the opportunity of discussing in further details all the various problems during Budget discussions and in other appropriate forums. Definitely we will take "note of these.

THE VICE-CHAIRMAN (SHRI R. R. MORARKA): Shri Shyam Lai Yadav. May I request you to just put questions?

SHRI SHYAM LAL YADAV (Uttar Pradesh); I will be very brief. Mr. Vice-Chairman, I support the steps that have recently been taken to alleviate the ctimculties faced by the handloom industry. In that connection, I think the establishment of the Natioal Handloom Development Corporation will go a long way in solving the problems of marketing.

Sir, I would like to put this before the hon. Minister that this problem, as he has said again and again, is not peculiar to Kerala alone, but similar problems exist in other parts of the country, including Uttar Pradesh also. Mr. Rameshwar Singh has just referred to it. I would like to tell him that there is a spinning mill at Mahu, but there is no silk spinning mill. The yarn that he has referred to is coming from Bangalore. That is the usual silk yarn that comes from Bangalore. But there is one spinning mill for cotton yarn at Mahu and one cooperative mill at Etawa in U.P. My question is this. These spinning millswhether in the cooperative sector or in the State sector at Mahu —are not doing well and the yarn that they are supplying is very costly.

The Government should take some \*steps to reduce the price of the popular variety of yarn that is used by the weaker sections—the weavers, so my first question is. what steps the hon. Minister proposes to take in that regard. This is the greatest difficulty that these weavers are facing.

Then there is the problem of marketing. That problem has perhaps been taken care of by establishing the National Handloom Development Corporation. But there are cooperative societies in Varanasi and also in Mahu and other parts of the State. These cooperative societies sell varn also and they purchase handloom cloth also. But they are not able to sell it. My question is, what steps the Government wants to take to strengthen the cooperative societies that are supplying varn to the weavers or that are marketing the handloom products. The third point is that the nationalised banks under the policy of the Government of India advance small loans to the handloom weavers for purchase of their machinery or for purchase of some yarn. But, over the period, because of the difficulties faced by these weavers, they have not been able to pay off the loans and a large amount of loans is outstanding against a large number of weavers, which sum is not outstanding against one person but amounts of, say, Rs. outstanding against a large number of weavers and these weavers are not able to pay them off. The Minister of State for Commerce, Shri Ansari, who comes from U.P. is in the know of these difficulties. Shri Mishra also knows about it. I hope that steps could be taken to wipe off this debt from the small handloom weavers who are not able to pay off the debt when their machinery is already auctioned. Fo there I hope some steps will be taken so that the small debts are written off. Lastly would like to submit for the consideration of the Government that the power-loom sector should also be looked at as such because along with the handloom sector now this powerloom sector is als\(^\) coming up in all parts, so

that the weaving mills should give yarn to the powerlooms also. And in that connection I agree with the suggestion of Shri Kulkarni that the National Cooperative Development Corporation should be given sufficient funds so that the powerloom sector also can produce yarn and supply to the weavers.

SHRI PRANAB MUKHERJEE: Sir, Mr. Yadav has given three suggestions: one in regard to the supply of yarn; second about the marketing of the products of handloom; and third about their indebtedness and what we could do about it. Sir, in regard to the first point. I have already mentioned about it in the text of my main reply and elsewhere. If he is interested to have the figures, I can give the figures for Uttar Pradesh. Of course, I do not have the figures for the eastern U.P. But, so far as U.P. as a whole is concerned, the supply position is like this. In October 1979, it was 3,710 bales and that figure is being maintained. Figures up to January 1980 I have got with me. And we have also suggested to the various suppliers that they must give it either to the apex co-operative societies or to the corporations set up by the State Governments in that behalf. If any complaint is received, definitely we shall be prepared to look into that. But, as you know, the price varies from mill to mill. Price is a ticklish thing. We will have to discuss with them to rationalise and reduce it to the extent possible. In regard to marketing, which is really a very big problem, unless we have certain agencies to provide benefits of marketing, it would be really difficult for an individual entrepreneur or individual weaver to go and market it at a reasonable price. Either he will have the option to depend solely middle the men or certain organisations should come up and build it up. I think when the National Handloom Corporation starts operating and functioning, they will look into this aspect. Adequate finances is really

serious problem. Whatever finance they have come from the institutional arrangements and if we were to liquidate or write off the loans, then they would not have the resources to give finances to the other people. On the other hand, when these people have to depend on the moneylenders, they have to pay exorbitant rates of interest. So some arrangement should be made to see how we can break this circle. That is why I am afraid it will not be possible to write off the debts completely, but what arrangements can be made, whether it can be paid back in easy instalments, are questions we shall have to discuss with the State Governments to take remedial measures

श्री सुन्दर सिंह भंडारी (उत्तर प्रदेश) : उपसभाध्यक्ष महोदय, सरकार ने भी यह स्वीकार किया है कि 65% हैंडलूम का क्षेत्र श्रनभ्रागेनाइज्ड है भ्रीर उसका मुख्य कारण यह है कि हैंडलूम इंडस्ट्री का नार्मल बेसेज फोमिली युनिट बनता है। वह ज्यादा कंजीनियल इकोनोमिक और मेनेजेबल है। कोन्नापरेटिव सेवटर का मैं समर्थक हूं। लेकिन यह बात साफ है कि जो श्राज कोश्राप्रेटिब सेक्टर की स्थिति है उसमें फेमिली युनिट सेक्टर को को छाप्रेटिव सेक्टर में जाने के लिए बहुत ज्यादा उत्साह नहीं है। अगर वास्तव में हम हैंडल्म की मदद करना चाहते हैं तो यह 65%ग्रनश्रार्गेनाइण्ड सेक्टर है इसकी तरफ भी ध्यान देना पड़ेगा । तो मेरा सवाल होगा कि जो हैंडलुम डवलपमेंट कारपोरेशन जिसका गठन होने वाला है उसमें इस 65% श्रनश्रागेनाइज्ड सेक्टर को रिप्रेजेंटशन एडीक्वेंट होगा, क्या इस बात की सरकार एश्योरेंस देगी। क्योंकि तभी इसकी बेसिक मेलाडीज का निवारण हो सकेगा।

म्राज भी हैडलुम सेक्टर के क्षेत्र मे कठिनाइयां पैदा हो रही हैं। हम शाब्दिक रूप से यह स्वीकार कर लेते हैं कि 65%मनमागे भाइण्ड सेक्टर है लेकिन मझे क्षमा

करेंगे कि न सरकार की श्रोर से न फाइनेंसिंग एजेंसीज की ग्रोर से इस नेग्लेक्टिड सेक्शन के लिए किसी तरह की मदद की गुंजाइश की व्यवस्था की जाएगी। यही सेक्टर है जिसको सब से ज्यादा शिकायत नान-अवेलेविलेटी आफ यान की है यह सेक्टर है जिसको ऊंचे दाम ग्रीर समय पर चीजें न मिलने की शिकायत है। क्योंकि यह इतना नेग्लेबिटड है । यह ग्रागेनाइज्ड एनान-कोभ्राप्रेटिव सेक्टर और ग्रागेनाइज्ड कोग्राप्रे-टिव सेक्टर ही हैं जिनको यान अबेलेबल हो रहा है । यह उसका 99% मोप-ग्रप कर देते हैं । इस भ्रनभ्रार्गेनाइज्ड सेक्टर को दोबारा इन्हीं एजेंसीज के द्वारा ज्यादा पैसे दे कर खरीदना पडता है। भ्रगर सरकारी श्राकड़े देखेंगे तो श्रनश्रागेनाइण्ड हैंडलुम सेक्टर जो है वहीं 50% से ज्यादा हैंडलूम सेक्टर की चीजें पैदा कर रहा है। इसलिए मैं चाहणा कि सरकार इस सेक्टर के बारे में इसको यान अवेलेबिलेटी के लिए कोई लिक एजेंसीज ऐसी बनायेगी या कुछ राशन कार्ड की ऐसी व्यवस्था करेगी कि अनुआर्गेनाइज्ड सेक्टर को भी एक मिनियम क्वांटिटी श्राफ यान सरकार द्वारा दिया जा सके । उसकी कैंपेसिटी के ग्राधार पर वह एक राशन कार्ड सिस्टम इट्रोड्यस करे ताकि धनधार्गेनाइण्ड सेक्टर को भी यान सरकारी रेट पर मिल सके । इसकी सरकार व्यवस्था करे । साथ ही साथ ऐसे कुछ सेन्टरज मार्कीटिश और परचेजेज के बनाए जहां पर यह अनुआर्गेनाइज्ड सेक्टर ग्रपनी फिनिश्ड चीजों को दे सकें और एडवांस ले कर ग्रागे का कुछ काम चाल कर सकें तथा इनएजेंसीज की माफत यह चीजें बेची जा सकें।

Strike by Handloom

Workers, Kerala

एक्यू मुलेटेड स्टाइस का जो सवाल है वह केरल तक सीमित नहीं है। श्रन-फारचुनेटली टेंडेंसीज फिर से एटी-हैंडलुम पैदाकी जारही है। इस बात की तरफ भी त्वज्जह दी जाए कि हैंडलूम को फिर से बैक्ग्राऊड में डाल कर या इसके नाम पर

SHRI MANUBHAI PATEL (Gujarat): Sir, on a point of order. Is it that only the Minister is interested in the handloom industry? There is none from the Treasury Bench.

THE VICE-CHAIRMAN (SHRI R. R. MORARKA); The Minister is from the Treasury Bench.

SHRI MANUBHAI PATEL: I do not find any Member on the Treasury benches.

SHRI PRANAB MUKHERJEE: Sir, the hon. Member should have some sympathy for his colleagues. All of them are hungry. Sir, there is no dispute between the various sectors and I can assure the hon. Member that nobody will be allowed to have any benefit at the cost of the hand-loom sector. Perhaps it is not correct on the part of the hon. Member to say that we have, or anybody has, any anti-handloom sector attitude. It is not true.

SHRI SUNDER SINGH BHANDARI: In the last three months it has been so.

SHRI PRANAB MUKHERJEE; It is not true. There is no anti-handloom sector attitude. It is a most vital sector in our economy and we must see that it plays its effective role. Various suggestions have been made in the course of the discussion. In fact, it is not a debatable point. Everyone of us agrees on the suggestions which are coming out from the hon. Members as to in what manner we should improve it, regarding marketability regarding supply of inputs, regarding the financial assistance to be given, regarding institutional arrangements to be made. On all these pointss, there are no two opinions. The moot question ...

Strike by Handloom Workers, Kerala

SHRI SUNDER SINGH BHANDARI: Yarn ration cards.

SHRI PRANAB MUKHERJEE: The moot question is what should be the modality. I do feel that Mr. Bhan-dari has given a very good suggestion, that is. whether we can introduce a system like this through which we can ensure the availability of a minimum quantum of yarn to those who are not organised and who are mainly, I should say, in the household sector. I think we should examine the possibUities. Definitely I would like to get that suggestion examined.

In regard to the role of the National Development Corporation for Handlooms which is going to be set up, definitely it will take an overall view and we are looking forward to what effective promotional role they can play so that this sector becomes economically viable. If will not be meant for rendering service only to the organised sector or the co-operative sector. The handloom sector as a whole will get the undivided attention of the Corporation

THE VICE-CHAIRMAN (SHRI R. R. MORARKA): Mr. Madha-van...

SHRI SUNDER SINGH BHANDARI: What about representation?

SHRI PRANAB MUKHERJEE r That we will see when it comes.

THE VICE-CHAIRMAN (SHRI R. R. MORARKA): Mr. Madhavan, what is the question you want to put? Only question and nothing more. From your party, Mr. Kulkarni has already spoken.

SHRI K. K. MADHAVAN: I wanted to supplement what my hon. friend, Mr. Chathunni Master, has said.

THE VICE-CHAIRMAN (SHRI R. R. MORARKA); You can put only a question, if you want.

SHRI K. K. MADHAVAN: I refuse to put. THE VICE-CHAIRMAN (SHRI R. R. MORARKA): Now. Special Mentions. Mr. Manubhai Patel.

SHRI K. K. MADHAVAN: Then you should have told me that I would be asked only to put questions. No. I refuse. What is this?

THE VICE-CHAIRMAN (SHRI R. R. MORARKA); Yes, Mr. Manubhai Patel.

REFERENCE TO THE REPORTED UNBECOMING AND ABUSIVE LANGUAGE USED AGAINST MAHATMA GANDHI AND SHRI RAVISHANKAR MAHARAJ AT AN ANTIPROHD3ITION RALLY ORGANISED IN BARODA ON JUNE 8, 1980.

SHRI MANUBHAI PATEL (Gujarat): Sir, I am raising a very serious issue about an incident which took place on the 8th June at Bavoda where the platform of the Congress (I) was utilised for organising an anti-prohibition rally. And in that rally derogatory remarks were used against the Father of the Nation, Mahatma Gandhi and against the oldest constructive worker and a colleague of Mahatma Gandhi and Sar-dar Patel, Shri Ravi Shankar Maha-raj, who is 97 years old. Derogatory remarks were used against them. as a result of which the feelings of 'the people of Gujarat are wounded. Sir, non-political persons from the literary field, from the medical journalists profession, educationalists, non-party people, requested the Government to allow them to organise a public meeting in order to express resentment against these derogatory remarks, etc. But it was not allowed. Sir, instead of describing whole incident, I will just quote a few relevant portions from a report in the Indian Express of June 9:

"The first spectacular thing to happen in the State after the

Cabinet was sworn in is the voice raised aganist prohibition at a meeting organised by the Raopura youths inspired by the Congress (I). Dr. Jatin Mody, prominent Congress (I) leader was the main speaker \_\_\_\_\_ The same platform from which Shri Sanat Mehta was felicitated in the morning was utilised. However, Mr. Mehta was not present in the meeting."

"The anti-prohibition rally was followed by a procession 0f 200 youths who came out with banners against prohibition from Mahaka-leswar Temple nearby. The banners read: 'licquor could turn devil into a donor,'—'licquor killed 3,000 a year but water killed 60,000 a year."

The most serious and objectionable remark was by an advocate, Mr. Sayed, Secretary of the City Congress (I) who said, "Prohibition was nothing but a mint for the police." "He pleaded that people -should organise 'wet protest' by openly drinking and breaking the law". Another advocate, Mr. Vipin Bhatt, said "It was unfortunate that Gandhiji was born in Gujarat and Ravi Shanker Maharaj of Kaira had no other business."

The prominent citizens of Baroda, Mr. Haribbai Desai, who is President of the Premanand Sahitya Sabha, Mr. Kamlashanker Pandya, a veteran educationist and social worker, Mr. Kirit Bhatt, a journalist, Mrs. Shara-daben Shah, president of Mahila Parishadj Mr. Jagdish Shah, Secretary, Sarvodaya Mandal, Dr. Nane who is contributing articles to the Illustrated Weekly of India under the name of Dadil, Mr. Jayant Shastri-^these are